GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2849 ANSWERED ON:26.11.2010 BUSINESS IN THE SHARE MARKET Hegde Shri Anant Kumar;Roy Shri Arjun

Will the Minister of FINANCE be pleased to state:

- (a) the total investment made by small investors of the country by March 2008, March 2009 and March 2010; and
- (b) the steps taken to discourage confinement of the business in the share market in a few hands?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

(a) From the shareholding patterns submitted by the listed companies for holding as on March 31, 2008, March 31, 2009 and March 31, 2010 and valued as per the close prices as on those dates, the value of investments made by individuals holding nominal share capital value of upto of Rs.l lakh is as follows:

Value of holdings (Amount in Rs. Crores)

Exchange March 31,2008 March 31,2009 March 31,2010

BSE 364474.30 209894.57 427021.80
NSE 339663.29 196817.51 400563.2

- (b) The market regulator Securities and Exchange Board of India -(SEBI)- protects the interest of investors in securities and promotes the development of and regulation of securities markets. SEBI has framed various regulations/guidelines / circulars to enable wider participation of investors in the securities market such as:
- # Facilitating trading using wireless technology
- # advising on reducing / waiving transaction charges in stock exchanges and waiving the account opening charges and the custody charges on demat accounts
- # Introducing Call Auction mechanism in pre-open session in exchanges
- # Enhanced disclosure of information
- # quick redressal of investor grievances
- # investor education
- # taking deterrent enforcement actions against errant entities and compensating `wronged` investors